

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 10th APRIL, 2024, 10:30 A.M.

**IA (IBC)/69/GB/2024
In CP (IB)/31/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	P. L. Vehicals Pvt. Ltd. Vs State Bank of India
UNDER SECTION	U/s 10 of IBC, 2016

For Petitioner (s)	: Mr. Lzafeer Ahmad B. F. Adv.	}	[IA (IBC)/69/GB/2024]
For Respondent (s)	: Ms. A. Khaitan, for Liquidator		

ORDER

Ld. Counsel Mr. L. Ahmad appears on behalf of the Applicant. Registry is directed to issue notice to the Respondents by email and by speed post and keep tracking record on file. Applicant is also directed to issue private notice to the Respondents by email and by Speed Post and file affidavit of service at least 3 days before the next date of hearing.

List the matter on **08.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**